

**दिल्ली में टेलीविजन कैमरामैनों को होस्टल आवास**

8181. श्री एच० ए० हुसैन अब्दुल्लाह :  
श्री रीतबाल प्रसाद वर्मा :

क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या टेलीविजन कैमरामैनों ने जनरल पूल से होस्टल आवास के लिए अनुरोध किया है (जुलाई 78-दिसम्बर, 1980) ;

(ख) क्या उन्होंने अनुरोध के साथ चिकित्सा प्रमाण पत्र भी भेजा था ;

(ग) टेलीविजन कार्यालय के निकट होस्टल आवास आवंटित न किए जाने के क्या कारण हैं जबकि कैमरामैनों को सिफ्ट इयूटी पर और विषम परिस्थितियों में काम करना पड़ता है ; और

(घ) किस निश्चित तिथि को आवंटन किया जाएगा ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) और (ख). अब तक तैयार की गई प्रतीक्षा सूची में कोई टेलीविजन कैमरामैन नहीं है। एक कैमरामैन ने चिकित्सा के आधार पर तदर्थ आवंटन के लिए आवेदन किया है परन्तु अनुरोध के साथ कोई चिकित्सा प्रमाण-पत्र नहीं भेजा गया है।

(ग) किमी टेलीविजन कैमरामैन को उनकी इयूटियों की प्रकृति को देखते हुए कोई विशेष प्राथमिकता नहीं दी जाती।

(घ) प्रश्न ही नहीं उठता।

**Assessment of Area Under Forest**

8182. SHRI RAMANAND TIWARY:  
Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the figures of the area of forests are not reliable;

(b) if so, the efforts being made to remove the defect;

(c) whether correct assessment of the area of forests was made by satellite some time ago; and

(d) if so, the reasons for not publishing the report thereof so far?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No Sir. The figures of forest area available

with the Ministry of Agriculture and Irrigation which are published in Indian Forest Statistics are based on the reports received from various State Forest Departments. These figures are collected on annual basis.

(b) The question does not arise.

(c) No, Sir.

(d) The question does not arise.

**Additional Grant for Housing and Water Supply Scheme to States**

8183. SHRI M. V. CHANDRA SHEKHARA MURTHY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that some States like Maharashtra and Nagaland States were sanctioned additional grant-in-aid for Housing and Rural Water Supply programme;

(b) if so, whether the State Government of Karnataka had also requested for more funds to be allotted for housing and rural water supply in the State;

(c) if so, whether Government had accepted their request; and

(d) what was the total aid provided to the State Government in this regard during 1978-79?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Additional grant-in-aid was sanctioned during 1978-79 to some States including Maharashtra and Nagaland for supply of drinking water to problem villages under the Centrally Sponsored Accelerated Rural Water Supply Programme.

Housing being a State subject, there is only one scheme under the Central sector for the Housing of Plantation Workers which is in operation only in the States of Assam, West Bengal, Karnataka and Kerala. All other Housing schemes are being implemented by the States themselves.